Drounght affected Disetricts of Andhra Pradesh

- *220. SHRI ANANTHA RAMULU MALLU: Will the Minister of AGRI-CULTURE be pleased to lay a statement showing:
- (a) whether it is a fact that a Central Team was deputed by Government to have on the spot study of the drought affected districts in the State of Andhra Pradesh;
- (b) whether it is also a fact that a report was submitted to Government with some recommendations;
- (c) if so, suggestions and recommendations and how far Government are satisfied with the financial help granted to the State; and
- (d) the details regarding the scheme to provide work for the drought affected areas launched by Government?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) Yes, Sir. A Central Team visited Andhra Pradesh between 5th and and 8th May, 1981 to assess the drought situation in the State.

(b) and (c). Yes, Sir. The Central Team recommended a ceiling of expenditure of Rs 26.04 crores for being sanctioned to the Government of Andhra Pradesh for taking up various drought relief measures for the period upto 30th September, 1981.

The Team recommended that the main thrust to fight the drought should be to intensify and accelerate the tempo of the plan works, particularly the irrigation, road and soil conservation works, so as to generate the maximum employment during the critical period and also, in the process, to expedite their execution.

On the basis of the report of the Central Team and the recommendations of the High Level Committee on Relief

thereon the Government of India approved an enhanced ceiling of expenditure of Rs. 26.25 crores to meet the requirement of funds on account of the drought situation.

(d) The Government of Andhra Pradesh provided gainful employment to the people affected by drought by taking up drought relief works under the following sectors, namely—Major and Medium irrigation works, Minor Irrigation works, Road works and Soil Conservation Works.

Research and Development on Soil by I.C.A.R.

*221. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government are aware that the Indian Council of Agricultural Research has totally neglected research and development on soil even though it has full-fledged institute for the purpose at Karnal;
- (b) whether it is a fact that the only treatment developed so far for alkaline soil has been borrowed from Westarn Countries; and
- (c) whether Government propose to reorganise the entire ICAR to make its research more meaningful to, the needs of the country?

THE MINISTER OF AGRICUL-TURE AND RURAL DEVELOPMENT AND CIVIL SUPPLIES (RAU-BIRENDRA SINGH): (a) The Government of India is fully aware that the Indian Council of Agricultural Research has not neglected the research and development aspects of Indian Soils.

(b) No Sir. It is not a fact. The combination of socio-economic, agroclimatic and soil situations in India are different from Western countries. Therefore, the technologies to reclaim these problem soils developed at the